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STATEMENT

Stept taken to check pilferages are given below:

- (i) Enriusis is being laid on proper packing and marking of packages and labelling and securing of relevant documeats with the wagnes to prevent their gong astray and also piliterage during han ling by contractors' labour.
- (ii) Proper rivetting of wagons and E. P. lock ngof wagen or cyling valuable goods to present criminal interference.
- (iii) Pad locking of luggage vans and parcel vans.
- (iv) Insistence on provision of dunnage specially where required in case of wagon loal consignments of sugar, grains, pulses and oilseeds.
- (v) Clove supervision over loading and un'ording of packages at certain selected stations and in respect of selected commodities to prevent loss/pilferage from unlocalised causes.
- (vi) Executing of goods trains carrying valuable consignments/foodgrains in one wight by the armed Rullway Protection Force personnel in vulnerable sectors.
- (vii) Patrolling by armed Railway Protection Force personnel as well as by D 3 Squads in vulnerable and major yards.
- (viii) Deployment of Crime Intelligence staff of the Zonal R. ilways and the Central Crime Bureau staff of the Railway Board for collection of crime intelligence with a view to tracking down criminals, receivers of stolen property and to organic raids for their arrest and recovery of stolen property.
- (x) Maintenance of close co-ordination between the Railway Protection Force the Government Railway Police and the local Police at various levels for dealing with criminals and receivers of stolen property effectively as also railway employees conniving with criminals.
- (x) Organising of All India drives against thefis and pilferages and drives

against incidence of panel cuts and body cuts in wagons with a view to localising this mischief which is the main cause for pilferages and getting the wagons repaired early.

(xi) A drive to reduce loss and pilierage has been launched at Mughal Sarai with effect from 2-11-1970. This "Operation M ighal Sarai" embraces all points of the Eleven Point Programme in general and elimination of thefa and pilferage in particular.

Assistance of voluntary organisations and non-official bodies has been enlisted for this drive which is a pilot project and depending on the experience gained we may extend such campaigns to other vulnerable spots also.

AUTOMATIC REGISTRATION OF INDUSTRIAL UNITS

12. SHRI SULTAN SINGH: SHRI BHAGWAT DAYAL:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

- (a) whether it is a fact that the D. G. T. D. has acted contrary to Government's approved policy of automatic registrat on of industrial units in registering the capacity of M/s. Jindal (India) Private Ltd. Bangalore at 1200 tonnes per annum against their installed capacity of 2600 tonnes per annum ;
 - (b) if so, the reasons therefor; and
- (c) what steps Government propose to take to rectify the decision taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (c) M/s. Jindal (India) Private Ltd. Bangalore, have been registered with the DGTD for the manufacture of aluminium extruded sections for a capacity of 1200 tons keeping in view that the pressing capacity of their extrusion press is 1500 tons and their current production is 1150 tons per annum only. According to the current policy there is, however, no constraint on the firm to produce more since there is no control on the distribution of commercial grade aluminium.